

of nitrogenous fertilisers has been observed in the State of Maharashtra and the State Government has requested the Government of India for more supplies of these fertilisers. The shortage has occurred because the failure of the domestic manufacturers to keep up their commitments.

(c) The following steps have been taken to ease the fertiliser supply position in the State of Maharashtra:

- (i) During the Western Zonal Conference, held in April, 1972 when the supply from plan of fertilisers for the State was drawn up it was agreed that 8000 tonnes of N would be supplied from the Central Fertiliser Pool to the State during Kharif 1972. But during April-June quarter, 12480 tonnes of N have already been supplied to the State. In addition during July—September quarter, another 23,238 tonnes of N have been allotted to the State.
- (ii) Government have taken over 30% of the production of the Ammonium Sulphate from the manufacturer to be reallocated by the Pool; from this 1800 tonnes of N is being allotted to the State
- (iii) An order has been issued under the Essential Commodities Act, making it legally obligatory on the part of the manufacturers to supply fertilisers to the State as per the commitment made by them during the Zonal Conference.

Panel set up to look into Road Transport Take over

108. SHRI C. T. DHANDAPANI :
SHRI GIRIDHAR GOMANGO :
Will the Minister of SHIPPING AND

TRANSPORT be pleased to state :

(a) whether a panel comprising of representatives of Delhi, M.P., Mysore, Punjab and Rajasthan has been set up to look into road transport take over; and

(b) if so, its functions and the time by which they are likely to submit the report ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING
AND TRANSPORT (SHRI RAJ BAH-
ADUR): (a) and (b). A Committee of officers from the States of Assam, Bihar, Madhya Pradesh, Mysore, Rajasthan and West Bengal, Union Territory of Delhi and Union Ministries of Law and Justice and Shipping and Transport has been constituted to study the existing procedures connected with the nationalisation of road transport under the Motor Vehicles Act and recommend changes therein with a view to expediting such nationalisation. The Committee has also been asked to examine and report on certain proposals made by the Government of Orissa for amendment of the Motor Vehicles Act.

The Committee has been asked to submit its report by the 15th August, 1972.

ब्यापक शिक्षा योजना की क्रियान्विति

109. श्री जगनाथ मिश्र : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) उन जिलों के नाम क्या हैं जहाँ पर ब्यापक शिक्षा योजना लागू करने की स्वीकृति दी गई है तथा उनमें से किन्ने जिलों में उक्त योजना लागू की गई है;

(ख) क्या उनको केन्द्रीय अनुदान दिया जा रहा है; और

(ग) यदि हाँ, तो 1972-73 में प्रत्येक जिले को कितना-कितना अनुदान दिया गया है ?